

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/86/2024 BLAPL/548/2024	BHUBAN KUMAR MALIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /231 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000989/2023
2	D-BLAPL/190/2024 BLAPL/549/2024	BHRAMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /116 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000590/2023
3	D-BLAPL/1064/2024 BLAPL/550/2024	KHANDU PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	BALLIGUDA /140 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000062/2023
4	D-BLAPL/526/2024 BLAPL/551/2024	SADANANDA SAMAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /292 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002726/2023
5	D-BLAPL/1282/2024 BLAPL/552/2024	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	JAGANNATHA PRASAD /355 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000214/2023
6	D-BLAPL/790/2024 BLAPL/553/2024	SANTOSH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NAYAGARH /148 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000049/2023
7	D-BLAPL/1334/2024 BLAPL/554/2024	S. CHITRAVEL VS STATE OF ODISHA (OPID)	BHAGABAT PRASAD RATH VS	EOW,BHUBANESWAR /19 /2023 PRESIDING OFFICER,DESIGNATED COURT CT/0000005/2023
8	D-BLAPL/1046/2024 BLAPL/555/2024	ANISH VS STATE OF ODISHA	RABINDRA NATH BARIK VS	BALLIGUDA /262 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000110/2023
9	D-BLAPL/1453/2024 BLAPL/556/2024	SATYARANJAN HOTA VS STATE OF ODISHA (OPID)	BINI MISHRA VS	DHENKANAL TOWN /131 /2022 PRESIDING OFFICER,DESIGNATED COURT CT/0000004/2022
10	D-BLAPL/1686/2024 BLAPL/557/2024	UPENDRA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /163 /2023 NAYADHIKARI GRAMYA NAYALAYA, GR/0000166/2023
11	D-BLAPL/1632/2024 BLAPL/558/2024	CHINMAYA KUMAR ROUT@ CHIKU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /147 /2022 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE TR/0000170/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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12	D-BLAPL/2049/2024 BLAPL/559/2024	MAITUL SAI @ MATIUL SAI @ MUNA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /123 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0000325/2023
13	D-BLAPL/1780/2024 BLAPL/560/2024	GOPABANDHU DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA GRPS /128 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002215/2023
14	D-BLAPL/2050/2024 BLAPL/561/2024	MAITUL SAI @ MATIUL SAI @ MUNA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /268 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0000713/2023
15	D-BLAPL/1781/2024 BLAPL/562/2024	PINTU @ SAHIL GAGRAI VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /108 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K) GR/0000279/2023
16	D-BLAPL/1782/2024 BLAPL/563/2024	KARMA SUNA @ JADU BHUYAN VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA GRPS /107 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003356/2022
17	D-BLAPL/2086/2024 BLAPL/564/2024	ARUN KUMAR BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PURUSHOTTAMPUR /76 /2010 A.D.J.,CHATRAPUR(Ganjam) ST/0000064/2023
18	D-BLAPL/1838/2024 BLAPL/565/2024	SURJIT KUMAR DHAL VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /26 /2023 PRESIDING OFFICER,DESIGNATED COURT OFFICER CT/0000125/2023
19	D-BLAPL/2134/2024 BLAPL/566/2024	SUSHANTA PRADHAN @ ILU VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /181 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000082/2023
20	D-BLAPL/2136/2024 BLAPL/567/2024	BALARAJ PAPAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /110 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000146/2023
21	D-BLAPL/1975/2024 BLAPL/568/2024	PRAMOD BEHERA @ MINJA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /64 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(OD) GR/0000261/2023
22	D-BLAPL/2142/2024 BLAPL/569/2024	JITENDRA KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /197 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000089/2023
23	D-BLAPL/2003/2024	KHIRASINDHU TANDI	UDIT RANJAN JENA	TUREIKELA /211 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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	BLAPL/570/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/000040/2023
24	D-BLAPL/2143/2024 BLAPL/571/2024	ABHILASH MISHRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	SPECIAL CRIME UNIT /5 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000439/2023
25	D-BLAPL/2181/2024 BLAPL/572/2024	DEEPAK SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	PALLAHARA /87 /2023 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/000009/2023
26	D-BLAPL/2225/2024 BLAPL/573/2024	JURIA MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	K.BALANG /34 /2023 ASST. SESSIONS JUDGE,BONAI(Sundargarh) ST/000082/2023
27	D-BLAPL/2230/2024 BLAPL/574/2024	SIBANI NAIK @ SHIBANI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NALCO /155 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAS GR/0000718/2023
28	D-BLAPL/2231/2024 BLAPL/575/2024	ABHIRAJ SONI @ PRINCE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /430 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0002249/2023
29	D-BLAPL/2183/2024 BLAPL/576/2024	ANANTA NARAYAN PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SIMULIA /330 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001348/2023
30	D-BLAPL/2241/2024 BLAPL/577/2024	HAREKRUSHNA NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000117/2023
31	D-BLAPL/2184/2024 BLAPL/578/2024	SANKAR NAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SEA BEACH /216 /2022 1ST A.D.J.,PURI(Puri) ST/0000019/2023
32	D-BLAPL/2187/2024 BLAPL/579/2024	CHANDAN PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /481 /2023 J.M.F.C. IV BHUBANESHWAR(Khordha ) CT/0000804/2023
33	D-BLAPL/2276/2024 BLAPL/580/2024	SUBASH MANDANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /157 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000017/2023
34	D-BLAPL/2309/2024 BLAPL/581/2024	JITENDRA KUMAR JUJHARSINGH VS	SARADA PRASAD DASH VS	FATEGARH /34 /2023 DISTRICT AND SESSIONS JUDGE,NAYAGARH

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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35	D-BLAPL/524/2024 BLAPL/582/2024	STATE OF ODISHA SADER BISWAS VS	SURENDRA KUMAR BISWAL VS	ST/0000142/2023 GOCHHAPADA /6 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal)
36	D-BLAPL/2312/2024 BLAPL/583/2024	STATE OF ODISHA KULAMANI BISWAL VS	ARIJEET MISHRA VS	Spl/0000007/2021 //0 SPL.JUDGE,ANGUL(Anugul )
37	D-BLAPL/888/2024 BLAPL/584/2024	STATE OF ODISHA NIGAMANANDA KHILLAR VS	JYOTIRMAYA SAHOO VS	Spl/0000026/2011 CYBER CRIME AND ECONOMIC OFFEN
38	D-BLAPL/1339/2024 BLAPL/585/2024	STATE OF ODISHA PRAMOD BHOI VS	LAXMINARAYAN PATEL VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
39	D-BLAPL/2321/2024 BLAPL/586/2024	STATE OF ODISHA PRADEEP KUMAR SAMANTRA @ PRADIP SAMANTARA VS	SAILABALA JENA VS	GR/0001096/2023 RENGALI (SAMBALPUR) /97 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam
40	D-BLAPL/1725/2024 BLAPL/587/2024	STATE OF ODISHA IMRAN KHAN @ RAJA @ M.D. RAJA VS	SURYAKANTA DASH VS	Spl/0000030/2022 CYBER CRIME AND ECONOMIC OFFEN
41	D-BLAPL/125/2024 BLAPL/588/2024	STATE OF ODISHA SARBESWAR BARIK VS	AMITAV TRIPATHY VS	S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002081/2023 JEYPORE TOWN /61 /2023 C.J.M.,JEYPORE(Koraput)
42	D-BLAPL/1940/2024 BLAPL/589/2024	STATE OF ODISHA DEEPAK KUMAR PATRA VS	KARUNAKAR NAYAK VS	CT/0000090/2023 RANPUR /266 /2023 J.M.F.C.,RANPUR(Nayagarh )
43	D-BLAPL/2287/2024 BLAPL/590/2024	STATE OF ODISHA RAMESH JENA VS	SUSANTA KUMAR LENKA VS	GR/0000427/2023 BASUDEVPUR /439 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak )
44	D-BLAPL/2325/2024 BLAPL/591/2024	STATE OF ODISHA JISAN BALIARSINGH VS	MAHES DAS VS	GR/0000873/2022 //0 SPECIAL JUDGE,BHAWANIPATNA(Kala
45	D-CMAPL/1508/2024 CMAPL/6/2024	STATE OF ODISHA TRILOCHANA BIRA VS D.M., CUM COLLECTOR, BBSR, KHORDHA	ADV VS	2(A)CC/0000018/2023 TUMUDIBANDHA /13 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
				Spl/0000021/2024 // ( //

## ORISSA HIGH COURT

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46	D-CMP/3184/2024 CMP/53/2024	RABINDRA BARAL VS KANCHAN MUDULI	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2023
47	D-CONTC/474/2024 CONTC/247/2024	KISHORE CHANDRA BHANJA VS SUSHANTA KUMAR DASH, DIRECTOR,SECONDARY EDUCATION OF ODISHA	ADV VS	// ()
48	D-CONTC/2162/2024 CONTC/248/2024	AMAR KUMAR MALLIK VS DR. BIJAY KETAN UPADHYAYA, SECY., BOARD OF REVENUE, ODISHA	ADV. VS	// ()
49	D-CONTC/2165/2024 CONTC/249/2024	JAYASHREE PATTANAIK VS SANJAY KUMAR SINGH,IAS,PRINCIPAL SECY. TO GOVT. HIGHER EDU. DEPT.	ADV. VS	// ()
50	D-CONTC/2755/2024 CONTC/250/2024	SARAT KUMAR PANDA VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// ()
51	D-CONTC/2513/2024 CONTC/251/2024	SWAPAN KRISHNA MANDAL VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// ()
52	D-CONTC/2822/2024 CONTC/252/2024	SANTILATA SETHI VS HEMANTA KUMAR HOTA, SUPERINTENDENT ENGINEER, UPPER KOLAB IRRIGATION DIVISION, KORAPUT	ADV. VS	// ()
53	D-CONTC/972/2024 CONTC/253/2024	RAMA CHANDRA SAHOO VS ASWATHY. S., COMMISSIONER CUM SECY. S AND ME DEPT.	ADV. VS	// ()
54	D-CONTC/2753/2024 CONTC/254/2024	KAILASH CHANDRA PANIGRAHI VS SUSHIL KUMAR LOHANI, SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// ()
55	D-CONTC/2752/2024 CONTC/255/2024	SURESH KUMAR HOTA VS SUSHIL KUMAR LOHANI, SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// ()
56	D-CONTC/2756/2024 CONTC/256/2024	PRAMOD KUMAR SAHU VS SUKANTA KISHORE JENA, CHIEF DISTRICT AGRICULTURE OFFICER, SUNDERGARH	ADV. VS	// ()
57	D-CONTC/871/2024	SUBHASHIS BHATTA	ASHOK KUMAR SARANGI	//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/257/2024	VS MANOJ KUMAR MAJHI, TAHASILDAR, NARASINGHPUR, CUTTACK	VS	0 //
58	D-CONTC/1366/2024 CONTC/258/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
59	D-CONTC/1337/2024 CONTC/259/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
60	D-CONTC/1456/2024 CONTC/260/2024	SAILABALA ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
61	D-CONTC/1457/2024 CONTC/261/2024	MUKTIKANTA LENKA VS ASWATHY S., IAS	ADV. VS	// 0 //
62	D-CONTC/1670/2024 CONTC/262/2024	MITHUN DAS VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
63	D-CONTC/1672/2024 CONTC/263/2024	PRAKASH MOHANTY VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
64	D-CONTC/1709/2024 CONTC/264/2024	DILIP KUMAR NAIK VS UJAGAR PADHAN, B.E.O, JUJOMURA, SAMBALPUR	ADV VS	// 0 //
65	D-CONTC/1673/2024 CONTC/265/2024	KALANDI CHARAN SAHOO VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
66	D-CONTC/1675/2024 CONTC/266/2024	MUKTI DAS VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
67	D-CONTC/196/2024 CONTC/267/2024	NAROTTAM MALLICK @NAIK VS G.MATHIVATHANAN, COMMNR CUM SECY. TO GOVT. PARLIAMENTARY AFFAIRS DEPT., BBSR	ADV VS	// 0 //
68	D-CONTC/353/2024 CONTC/268/2024	GOURANGA CHARAN PAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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69	D-CONTC/1898/2024 CONTC/269/2024	SANTOSH KUMAR MOHAPATRA, CHIEF ENGINEER AND BASIN MANAGER, INDRABATI AND KOLAB BASIN, KORAPUT MRUTYUNJAYA MOHAPATRA VS NIYATI PATTNAIK, O.A.S	ADV VS	// // ()
70	D-CONTC/2567/2024 CONTC/270/2024	ANIL DAS VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR	ADV. VS	// ()
71	D-CONTC/3188/2024 CONTC/271/2024	TOLESWAR DALPATI VS SUSHANTA KUMAR CHHOPDAR,DEO,KALAHANDI	ADV. VS	// ()
72	D-CONTC/3192/2024 CONTC/272/2024	SRIDHARA MISHRA VS DR.LAXMIDHAR SAHOO,DIRECTOR,CAPITAL HOSPITAL,BBSR	BISHNU PRASAD PRADHAN VS	// ()
73	D-CONTC/2833/2024 CONTC/273/2024	RANJAN KUMAR MISHRA VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR BHADRAK	ADV. VS	// ()
74	D-CONTC/3408/2024 CONTC/274/2024	BHAGYADHAR DAS VS ARUN KUMAR RAY, I.P.S.	BISWABIHARI MOHANTY VS	// ()
75	D-CONTC/1399/2024 CONTC/275/2024	KSHETRA MOHAN PANIGRAHI VS PRAKASH CHANDRA MISHRA, SUB COLLECTOR, NABARANGPUR	SUKANTA KUMAR DALAI VS	// ()
76	D-CONTC/2987/2024 CONTC/276/2024	RABINDRANATH MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
77	D-CONTC/1406/2024 CONTC/277/2024	DIBYA RANA VS BIRANCHI NARAYAN DARWAN, SUB COLLECTOR, DHARAMGARH	adv. VS	// ()
78	D-CONTC/1402/2024 CONTC/278/2024	BIJAYA KUMAR PANDA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// ()
79	D-CONTC/2701/2024 CONTC/279/2024	SITARAM BEHERA VS RATNAKAR ROUT, IAS	BISWAJIT RANJAN TRIPATHY VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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80	D-CONTC/510/2024 CONTC/280/2024	NARAYAN CHANDRA SAMAL VS ANU GARG, I.A.S	ADV VS	// 0 //
81	D-CONTC/1363/2024 CONTC/281/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/1416/2024 CONTC/282/2024	SANJAYA KUMAR MOHAPATRA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
83	D-CONTC/1691/2024 CONTC/283/2024	BHASKAR SAHU VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
84	D-CONTC/1689/2024 CONTC/284/2024	PANKAJ CHARAN OJHA VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
85	D-CONTC/2569/2024 CONTC/285/2024	ANJANA SWAIN VS MANOJ KUMAR PADHY, O.A.S.	SUBHADUTTA ROUSTRAY VS	// 0 //
86	D-CONTC/1681/2024 CONTC/286/2024	MANOJ DAS VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
87	D-CONTC/1059/2024 CONTC/287/2024	DEBENDRA KUMAR GIRI VS GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	DHANESWAR BEHERA VS	// 0 //
88	D-CONTC/517/2024 CONTC/288/2024	SUSHILA CHAMPATI VS ANU GARG, I.A.S	ADV VS	// 0 //
89	D-CONTC/515/2024 CONTC/289/2024	BHIKARI NAHAK VS ANU GARG, I.A.S	ADV VS	// 0 //
90	D-CONTC/2481/2024 CONTC/290/2024	KAVITA PARIJA VS MANORANJAN MOHAPATRA,SECY., C.D.A., CUTTACK	adv. VS	// 0 //
91	D-CONTC/1356/2024	BIDYUT KESHARI KAR	JYOTIRMAYA SAHOO	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

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	CONTC/291/2024	VS MITALI PATRA, TAHASILDAR, TANGI	VS	() //
92	D-CRLA/2091/2024 CRLA/55/2024	DEEPAK KUMAR SAHU @ DIPAK SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SUNDARGARH TOWN /324 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000136/2023
93	D-CRLA/2015/2024 CRLA/56/2024	BINODINI BHAINSA@REBATI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /69 /2017 A.D.J.,KUCHINDA(Sambalpur) TR/0000028/2017
94	D-CRLA/2201/2024 CRLA/57/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /24 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000059/2015
95	D-CRLA/2236/2024 CRLA/58/2024	RAJENDRA PRUSTY VS STATE OF ODISHA(EXCISE)	DEVASHIS PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000008/2022
96	D-CRLMA/1304/2024 CRLMA/10/2024	SUDESH KARKARIA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /33 /2018 ADDL. SESSION JUDGE,BALLIGUDA(K CRA/0000008/2023
97	D-CRLMA/1713/2024 CRLMA/11/2024	MAYA BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	DASPALLA /61 /2021 J.M.F.C.,DASPALLA(Nayagarh ) GR/0000094/2021
98	D-CRLMA/1079/2024 CRLMA/12/2024	TARUN KUMAR BAROI VS REPUBLIC OF INDIA	ADV. VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/0000004/2014
99	D-CRLMC/120/2024 CRLMC/127/2024	DEBARCHAN PUTEI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000001/2018
100	D-CRLMC/1735/2024 CRLMC/128/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /115 /2022 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000200/2022
101	D-CRLMC/1117/2024 CRLMC/129/2024	KANHU CHARAN PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur ) EC/0000053/2023
102	D-CRLMC/1705/2024 CRLMC/130/2024	CHHABI JENA VS	RAJIB LOCHAN PATTNAIK VS	DASPALLA /90 /2020 J.M.F.C.,DASPALLA(Nayagarh )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/990/2024 CRLMC/131/2024	STATE OF ODISHA TAPAN BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	GR/0000129/2020 KHUNTUNI /142 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000338/2022
104	D-CRLMC/1164/2024 CRLMC/132/2024	BENA@DHUSA SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /311 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000247/2020
105	D-CRLMC/49/2024 CRLMC/133/2024	KUNA@KISHORE@KISHOE PARIDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /187 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000475/2023
106	D-CRLMC/124/2024 CRLMC/134/2024	JAHARUL ISLAM VS STATE OF ODISHA	ABHILASH MISHRA VS	BIRMAHARAJPUR /80 /2018 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2018
107	D-CRLMC/1326/2024 CRLMC/135/2024	AJAYA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHARABEL NAGAR P.S. /388 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0002074/2023
108	D-CRLMC/2116/2024 CRLMC/136/2024	CHANDA DEHURY SARAT SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 S.D.M.,JAJPUR(Jajapur ) CRMC/0000130/2024
109	D-CRLMC/1336/2024 CRLMC/137/2024	MURALIDHAR SAHOO VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SAHID NAGAR P.S. /281 /2019 PRESIDING OFFICER,DESIGNATED CO CT/0000007/2019
110	D-CRLMC/1665/2024 CRLMC/138/2024	NIRANJAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj CT/0000127/2014
111	D-CRLMC/2462/2024 CRLMC/139/2024	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	SECTOR-15 /62 /2006 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000131/2006
112	D-CRLMC/1900/2024 CRLMC/140/2024	RABINDRA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh ) ICC/0000058/2017
113	D-CRLMC/1605/2024 CRLMC/141/2024	SAROJ KUMAR SWAIN PINTU @ SUBHASISH ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /92 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000024/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/1669/2024 CRLMC/142/2024	ABHIMANYU SETHI VS STATE OF ODISHA	SUJATA JENA VS	KISSANNAGAR PS /195 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000978/2023
115	D-CRLMC/1200/2024 CRLMC/143/2024	SWAGAT NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	SAHID NAGAR P.S. /234 /2020 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0002131/2020
116	D-CRLMC/1998/2024 CRLMC/144/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANGALA BAG /167 /2019 J.M.F.C,CUTTACK(Cuttack) GR/0001206/2019
117	D-CRLMC/2027/2024 CRLMC/145/2024	JITENDRA NATH PATNAIK VS ENFORCEMENT DIRECTORATE, GOVT. OF INDIA	UMESH CHANDRA PATNAIK VS	BALASORE VIGILANCE /51 /2009 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000020/2023
118	D-CRLMP/1691/2024 CRLMP/75/2024	MANISH DEBNATH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	MAHILA P.S. BUXIBAZAR /112 /2020 ) //
119	D-CRLMP/1745/2024 CRLMP/76/2024	RASHMI RANJAN PRAHARAJ VS SRABANI MOHAPATRA	GOURI KUMAR RATH VS	/ /0 ) //
120	D-CRLMP/2053/2024 CRLMP/77/2024	LAXMIKANT UPADHYAY VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	/ /0 ) //
121	D-CRLMP/1927/2024 CRLMP/78/2024	PABITRA KUMAR MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /280 /2023 ) //
122	D-CRLMP/2013/2024 CRLMP/79/2024	AJIT KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP /96 /2023 ) //
123	D-CRLMP/2009/2024 CRLMP/80/2024	TUSHAR RANJAN SAMAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JAGATPUR /446 /2023 ) //
124	D-CRLMP/1956/2024 CRLMP/81/2024	JUDHISTIRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 ) //
125	D-CRLMP/1675/2024	D.ISWAR REDDY	NRUSINGHA NANDA MOHAPATRA	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/82/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/1513/2024 CRLMP/83/2024	GANESH PRASAD KAR VS STATE OF ODISHA	MITHUN DAS VS	//0 () //
127	D-CRLMP/2524/2024 CRLMP/84/2024	PRIYAMBADA @ MITA BAG @ HARIPAL VS STATE OF ODISHA	MANAS PATI VS	//0 () //
128	D-CRLREV/403/2024 CRLREV/13/2024	ANANDA SHANKAR PAL VS STATE OF ODISHA	GOURAV DASH VS	MURUDA /14 /2013 A.D.J.,BARIPADA(Mayurbhanj) CRA/000043/2016
129	D-CRLREV/2056/2024 CRLREV/14/2024	PRAKASH KUMAR CHOUDHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /220 /2013 J.M.F.C.,KHARIAR(Nuapada ) CT/0000517/2013
130	D-FAO/1232/2024 FAO/12/2024	PUSPANJALI BISWAL VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000043/2021
131	D-GUAP/3275/2024 GUAP/2/2024	PRIYADARSHINI SENAPATI VS COLLECTOR, JAGATSINGHPUR	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI GUAP/0000005/2022
132	D-MACA/2749/2024 MACA/15/2024	SUBASH CHANDRA SAMAL VS KRUSHNA CHANDRA GARABADU	PRADEEP KUMAR MISHRA VS	// II MACT,CUTTACK(Cuttack) MISCA/0001067/2015
133	D-MACA/3015/2024 MACA/16/2024	SURESH KUMAR MAHANTA VS DILLIP KUMAR SARANGI	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000070/2021
134	D-MACA/3016/2024 MACA/17/2024	NARASINGH MAHANTA VS DILLIP KUMAR SARANGI	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000071/2021
135	D-MATA/884/2024 MATA/7/2024	PUSHPA SUNITA EKKA VS ANAND PRAKASH BARLA	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000010/2023
136	D-MATA/2071/2024 MATA/8/2024	ADDALA CHAITANYA VARMA VS	SATYAJIT MOHAPATRA (2) VS	// FAMILY COURT AT PARALAKHEMUNDI

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RPFAM/898/2024 RPFAM/5/2024	ADDALA MENEESHA NIRANJAN BARI @ BABULA BARIK VS BASANTI BARIK	MUKUNA CHANDRA MISHRA VS	CP/0000028/2022 // JUDGE FAMILY COURT, KEONJHAR(Keo) Crp/0000126/2019
138	D-RPFAM/3470/2024 RPFAM/6/2024	SHWETA MAHAPATRA VS ROSHAN MISHRA	SUVASHISH PATTANAİK VS	// JUDGE FAMILY COURT, BHUBANESWAR Crp/0000163/2019
139	D-RPFAM/2940/2024 RPFAM/7/2024	NABAGHANA SAHOO VS SMRUTI PRAVA SAHOO	UMA CHARAN MISHRA VS	// JUDGE FAMILY COURT, KHURDA(Khor) Crp/0000431/2017
140	D-STREV/1622/2024 STREV/1/2024	M/S. ARYAN ISPAT AND POWER PVT. L.T.D. VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// () //
141	D-TRP(C)/1924/2024 TRP(C)/15/2024	LOPAMUDRA GIRI VS ALOK KUMAR KAR	ANJAN KUMAR JENA VS	// CIVIL JUDGE (SD), NILAGIRI(Baleshwar) Mat/0000031/2023
142	D-WA/1794/2024 WA/43/2024	STATE OF ODISHA VS RAJENDRA NARAYAN SAHOO	TARUN PATNAİK, A.S.C VS	// () //
143	D-WA/1799/2024 WA/44/2024	STATE OF ODISHA VS GANESWAR JENA	TARUN PATNAİK, A.S.C VS	// () //
144	D-WA/2937/2024 WA/45/2024	STATE OF ODISHA VS SAHADEV PARIDA	TARUN PATNAİK, A.S.C. VS	// () //
145	D-WA/146/2024 WA/46/2024	BOARD OF SECONDARY EDUCATION, ODISHA VS RAJKISHORE PATRA	S.S.RAO, SR.ADV. VS	// () //
146	D-WA/3212/2024 WA/47/2024	REETARANI PUJAHARI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
147	D-WA/3226/2024 WA/48/2024	STATE OF ODISHA VS SHESADEV AICH	DHANANJAY MUND, A.G.A. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/1180/2024 WA/49/2024	STATE OF ODISHA VS DR. TRUPTIRANI NAIK	H.M. DHAL, A.G.A. VS	// 0 //
149	D-WA/2955/2024 WA/50/2024	STATE OF ODISHA VS KAMALAKANTA MALLICK	HARAMOHAN DHAL,A.G.A VS	// 0 //
150	D-WP(C)/2778/2024 WP(C)/1512/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
151	D-WP(C)/3093/2024 WP(C)/1513/2024	BANAMALI SATAPATHY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
152	D-WP(C)/3207/2024 WP(C)/1514/2024	PRASHANT GUPTA VS BHAGIRATHI MURJIA	MANORANJAN PADHY VS	// 0 //
153	D-WP(C)/2776/2024 WP(C)/1515/2024	KUMARI NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
154	D-WP(C)/2942/2024 WP(C)/1516/2024	VIRGINIA DUNGDUNG VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
155	D-WP(C)/3360/2024 WP(C)/1517/2024	NIRANJAN DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
156	D-WP(C)/3237/2024 WP(C)/1518/2024	SHOBHAN KUMAR BANERJEE VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
157	D-WP(C)/2268/2024 WP(C)/1519/2024	JAGABANDHU ROUT VS SURESH KUMAR ROUT	PRASANNA KUMAR MISHRA VS	// 0 //
158	D-WP(C)/2774/2024 WP(C)/1520/2024	ARUN NAYAK @ NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	D-WP(C)/2958/2024	PURUSOTTAM SWAIN	KANANBALA ROY CHOUDHURY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1521/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/3371/2024 WP(C)/1522/2024	PRATIK SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
161	D-WP(C)/2772/2024 WP(C)/1523/2024	SAI PRASAD PATNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
162	D-WP(C)/3111/2024 WP(C)/1524/2024	SATISH KUMAR NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
163	D-WP(C)/3328/2024 WP(C)/1525/2024	ALBERT SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
164	D-WP(C)/1823/2024 WP(C)/1526/2024	A. REVANTH KUMAR VS RAJESH BHUSAN	ASHOK KUMAR PANIGRAHI VS	// 0 //
165	D-WP(C)/2766/2024 WP(C)/1527/2024	NANDINI CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
166	D-WP(C)/3334/2024 WP(C)/1528/2024	ELINA ANKITA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
167	D-WP(C)/2939/2024 WP(C)/1529/2024	DURJAN DIRIA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
168	D-WP(C)/2936/2024 WP(C)/1530/2024	DUKHARATAN ROUT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
169	D-WP(C)/2764/2024 WP(C)/1531/2024	M. PRADIP KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
170	D-WP(C)/3331/2024 WP(C)/1532/2024	ALKA MAHIMA SURIN VS	VISWAJEET MALLICK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/2934/2024 WP(C)/1533/2024	STATE OF ODISHA INDRAMANI NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //
172	D-WP(C)/2924/2024 WP(C)/1534/2024	SARADHAKAR MAJHI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
173	D-WP(C)/2763/2024 WP(C)/1535/2024	G. SANTOSH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
174	D-WP(C)/2923/2024 WP(C)/1536/2024	JAGANNATH NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
175	D-WP(C)/2920/2024 WP(C)/1537/2024	SUNDARMANI PRUSETH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
176	D-WP(C)/2933/2024 WP(C)/1538/2024	DAMAYANTI MEHER VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
177	D-WP(C)/2762/2024 WP(C)/1539/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
178	D-WP(C)/2919/2024 WP(C)/1540/2024	NARENDRA KUMAR ROUSTRAY VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
179	D-WP(C)/2931/2024 WP(C)/1541/2024	ASWINI KUMAR HOTA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
180	D-WP(C)/2918/2024 WP(C)/1542/2024	MAHENDRA KUMAR DAS VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
181	D-WP(C)/2767/2024 WP(C)/1543/2024	RENU SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/2917/2024 WP(C)/1544/2024	DUTI BARA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
183	D-WP(C)/2340/2024 WP(C)/1545/2024	MANORAMA RAUTRAY VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
184	D-WP(C)/2916/2024 WP(C)/1546/2024	CHAMARU PASAYAT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
185	D-WP(C)/1458/2024 WP(C)/1547/2024	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// 0 //
186	D-WP(C)/2769/2024 WP(C)/1548/2024	SUBASINI DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/2903/2024 WP(C)/1549/2024	SIBA SANKAR PRADHAN VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
188	D-WP(C)/2641/2024 WP(C)/1550/2024	JAGANNATH ADHIKARI VS COMMNR. CUM SECY. TO GOVT., FISHERIES AND ARD DEPT., BBSR	SUMAN ROUTRAY VS	// 0 //
189	D-WP(C)/2887/2024 WP(C)/1551/2024	BINOD KUMAR PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
190	D-WP(C)/3065/2024 WP(C)/1552/2024	PRADEEP KUMAR LENKA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
191	D-WP(C)/2745/2024 WP(C)/1553/2024	SANJUKTA RATH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
192	D-WP(C)/2531/2024 WP(C)/1554/2024	PUSHPA MUNDA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
193	D-WP(C)/1624/2024	SANKARSAN HARICHANDAN	TRILOCHAN PANIGRAHI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1555/2024	VS ODISHA INFORMATION COMMISSION, BBSR	VS	0 //
194	D-WP(C)/2915/2024 WP(C)/1556/2024	BANSIDHAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
195	D-WP(C)/2909/2024 WP(C)/1557/2024	LILLY TETE VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
196	D-WP(C)/556/2024 WP(C)/1558/2024	DEBADUTTA KAR VS THE JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	RANJAN KU. NAYAK VS	// 0 //
197	D-WP(C)/3626/2024 WP(C)/1559/2024	RAGHUNANDAN BAHINIPATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
198	D-WP(C)/2703/2024 WP(C)/1560/2024	BHAKTAHARI MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
199	D-WP(C)/2670/2024 WP(C)/1561/2024	RABINDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
200	D-WP(C)/2952/2024 WP(C)/1562/2024	NITISH KUMAR BAGH SINGH VS CHIEF GENERAL MANAGER, MSME, IDCO	SUKANTA KUMAR NAYAK VS	// 0 //
201	D-WP(C)/802/2024 WP(C)/1563/2024	GUNANIDHI PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
202	D-WP(C)/2912/2024 WP(C)/1564/2024	SAKUNTALA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
203	D-WP(C)/2947/2024 WP(C)/1565/2024	RATNAKAR SAHOO VS CHIEF GENERAL MANAGER, MSME, IDCO	SUKANTA KUMAR NAYAK VS	// 0 //
204	D-WP(C)/2747/2024 WP(C)/1566/2024	BIPIN BIHARI MUDULI VS	PRADIPTA KUMAR PATTANAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/2660/2024 WP(C)/1567/2024	STATE OF ODISHA RASMITA MANJARI JENA VS	GOPINATH SETHI VS	// // 0
206	D-WP(C)/3410/2024 WP(C)/1568/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	SARATHI JYOTI MOHANTY VS	// // 0
207	D-WP(C)/2684/2024 WP(C)/1569/2024	STATE OF ODISHA UPENDRANATH HALDAR VS	ARJUNA CHARANA BEHERA VS	// // 0
208	D-WP(C)/2658/2024 WP(C)/1570/2024	STATE OF ODISHA SANDHYA DASH VS	GOPINATH SETHI VS	// // 0
209	D-WP(C)/3306/2024 WP(C)/1571/2024	STATE OF ODISHA PRASANTA KUMAR PATRA VS	DEBASHISHA HOTA VS	// // 0
210	D-WP(C)/2544/2024 WP(C)/1572/2024	STATE OF ODISHA ANUSUYA DAS VS	PRABIR KUMAR RAY VS	// // 0
211	D-WP(C)/2657/2024 WP(C)/1573/2024	STATE OF ODISHA MANASMINI PRIYAMBADA BISWAL @ MANASMINI PRIYAMBADA VS	SATRUGHNA DASH VS	// // 0
212	D-WP(C)/2643/2024 WP(C)/1574/2024	STATE OF ODISHA SANJEETA MUND VS	PITAMBAR PANDA VS	// // 0
213	D-WP(C)/3144/2024 WP(C)/1575/2024	STATE OF ODISHA SASADHAR BISWAL VS	BAMADEV BARAL VS	// // 0
214	D-WP(C)/2686/2024 WP(C)/1576/2024	THE OFFICIAL LIQUIDATOR, OTM LTD., ORISSA HIGH COURT, CUTTACK SULEKHA HALDAR VS	ARJUNA CHARANA BEHERA VS	// // 0
215	D-WP(C)/2331/2024 WP(C)/1577/2024	STATE OF ODISHA MANOJ KUMAR KHATUA VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/3485/2024 WP(C)/1578/2024	GITANJALI MISHRA VS THE COLLECTOR AND D.M DHENKANAL	SWAYAMJIT ROUT VS	// 0 //
217	D-WP(C)/2257/2024 WP(C)/1579/2024	RATIKANTA BEHERA VS CBDT., NEW DELHI	CHITRASEN PARIDA VS	// 0 //
218	D-WP(C)/2668/2024 WP(C)/1580/2024	SK. JAN MOHAMMAD VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
219	D-WP(C)/2818/2024 WP(C)/1581/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/3256/2024 WP(C)/1582/2024	ALIBHA MAHALIK VS GOVT. OF ODISHA	DEBA KUMAR RATH VS	// 0 //
221	D-WP(C)/2735/2024 WP(C)/1583/2024	PRABHUJEE ENGLISH MEDIUM SCHOOL, RAIKAKHOL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
222	D-WP(C)/2687/2024 WP(C)/1584/2024	A.BISWANATH PATRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
223	D-WP(C)/2737/2024 WP(C)/1585/2024	ER. DEBASHISHA HOTA VS STATE OF ODISHA	VS	// 0 //
224	D-WP(C)/1921/2024 WP(C)/1586/2024	DR. SANDHYARANI MUNI VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
225	D-WP(C)/2226/2024 WP(C)/1587/2024	SITARAM PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
226	D-WP(C)/3021/2024 WP(C)/1588/2024	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
227	D-WP(C)/794/2024	KRUSHNA CHANDRA MALLICK	SIDHARTH PRASAD DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1589/2024	VS THE OFFICE OF LOKAYUKTA, ODISHA	VS	0 //
228	D-WP(C)/3045/2024 WP(C)/1590/2024	PUJA RANI THAKUR VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
229	D-WP(C)/3399/2024 WP(C)/1591/2024	MUSTAKIM AHEMAD VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
230	D-WP(C)/3004/2024 WP(C)/1592/2024	RAJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
231	D-WP(C)/1923/2024 WP(C)/1593/2024	KRUSHNA CHARANA PATNAIK VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
232	D-WP(C)/2542/2024 WP(C)/1594/2024	MANORAMA ACHARYA @ TRIPATHY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
233	D-WP(C)/3506/2024 WP(C)/1595/2024	DR. SHADAB ALI BAIG VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
234	D-WP(C)/3074/2024 WP(C)/1596/2024	ODISHA COLLEGE OF NURSING, CUTTACK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
235	D-WP(C)/2829/2024 WP(C)/1597/2024	RAMJANAK MOURYA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
236	D-WP(C)/3043/2024 WP(C)/1598/2024	TAPESWARI THAKUR VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
237	D-WP(C)/3153/2024 WP(C)/1599/2024	SAMIR KUMAR DETHI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
238	D-WP(C)/3191/2024 WP(C)/1600/2024	SHANKAR GUPTA VS	SRINIVAS MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/3189/2024 WP(C)/1601/2024	STATE OF ODISHA NAYANA MANGARAJ VS	SRINIVAS MOHANTY VS	// // 0
240	D-WP(C)/3046/2024 WP(C)/1602/2024	STATE OF ODISHA SHIB SAGAR THAKUR VS	SIBA PRASAD PATRA VS	// // 0
241	D-WP(C)/3190/2024 WP(C)/1603/2024	STATE OF ODISHA MANORAMA NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/2794/2024 WP(C)/1604/2024	STATE OF ODISHA HAREKRUSHNA MOHARANA VS	PRASANNA KUMAR SAHOO VS	// // 0
243	D-WP(C)/3211/2024 WP(C)/1605/2024	STATE OF ODISHA BHAGABAN SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // 0
244	D-WP(C)/2063/2024 WP(C)/1606/2024	STATE OF ODISHA DILLIP KUMAR GHOSH VS	GYANESWAR SATPATHY VS	// // 0
245	D-WP(C)/2580/2024 WP(C)/1607/2024	ODISHA FOREST DEPT. CORPORATION LTD. BBSR ANNAPURNA DAS VS	TUSAR KUMAR MISHRA VS	// // 0
246	D-WP(C)/2797/2024 WP(C)/1608/2024	STATE OF ODISHA BINODINI PANDA VS	PRASANNA KUMAR SAHOO VS	// // 0
247	D-WP(C)/3205/2024 WP(C)/1609/2024	STATE OF ODISHA PANCHANAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
248	D-WP(C)/3277/2024 WP(C)/1610/2024	STATE OF ODISHA SHANTI COLLEGE OF NURSING BSC, BALICHANDRAPUR, JAJPUR VS	PAMI RATH VS	// // 0
249	D-WP(C)/3518/2024 WP(C)/1611/2024	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA RAMANUJA PRASAD NAYAK VS	SASWATI MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/2078/2024 WP(C)/1612/2024	M/S. MAA TARINI REFRACTORIES AND MONILITHICS, ROURKELA VS THE COMMNR. OF CT AND GST, CUTTACK	BIKRAM KESHARI SAHU VS	// 0 //
251	D-WP(C)/3037/2024 WP(C)/1613/2024	MANISH THAKUR VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
252	D-WP(C)/2798/2024 WP(C)/1614/2024	AMULYA CHARAN DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
253	D-WP(C)/2216/2024 WP(C)/1615/2024	ALL ODISHA ORTHOPEDICALLY HANDICAPPED WELFARE ASSOCIATION, NAYAGADIA VS STATE OF ODISHA	DR JITENDRA KUMAR LENKA VS	// 0 //
254	D-WP(C)/2262/2024 WP(C)/1616/2024	BARUNA KUMAR BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
255	D-WP(C)/2817/2024 WP(C)/1617/2024	TRILOCHAN SAMAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
256	D-WP(C)/2230/2024 WP(C)/1618/2024	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
257	D-WP(C)/1801/2024 WP(C)/1619/2024	CHIEF MANAGER-CUM-AO, UCO BANK, ROURKELA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
258	D-WP(C)/1404/2024 WP(C)/1620/2024	NIRANJAN PRATAP VS STATE OF ODISHA	GOVINDA CHANDRA PAIKARAY VS	// 0 //
259	D-WP(C)/3252/2024 WP(C)/1621/2024	SAUMYADIP CHAKRABARTY VS JOINT COMMNR. OF STATE TAX APPEAL, BALASORE	PRATIK DASH VS	// 0 //
260	D-WP(C)/2959/2024 WP(C)/1622/2024	M/S STAPATI INTERIORS (P) LTD., PURI VS ODISHA GRAMYA BANK, BBSR	SOUBHAGYA SUNDAR DAS VS	// 0 //
261	D-WP(C)/3310/2024	SABARMATI EDUCATIONAL CHARITABLE TRUST, CUTTACK	PAMI RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1623/2024	VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	VS	0 //
262	D-WP(C)/3352/2024 WP(C)/1624/2024	SUBRAT KUMAR SAMAL VS CHAIRPERSON, BHADRAK MUNICIPALITY, BHADRAK	PRATIK DASH VS	// 0 //
263	D-WP(C)/3216/2024 WP(C)/1625/2024	M/S. NIROOPAMA BAL VS COMMISSIONER OF COMMERCIAL TAXES AND GST,CUTTACK	KAJAL SAHOO VS	// 0 //
264	D-WP(C)/208/2024 WP(C)/1626/2024	ACHUTANANDA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
265	D-WP(C)/3193/2024 WP(C)/1627/2024	REBATIBALA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
266	D-WP(C)/2194/2024 WP(C)/1628/2024	NALINI PRABHA MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
267	D-WP(C)/3701/2024 WP(C)/1629/2024	M/S. SAI OM AGENCY, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
268	D-WP(C)/2828/2024 WP(C)/1630/2024	CHANDRA KUMAR BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
269	D-WP(C)/2223/2024 WP(C)/1631/2024	PRANATI JENA @ SWAIN VS LIC OF INDIA, EAST CENTRAL ZONE, BIHAR	NETRANANDA BISWAL VS	// 0 //
270	D-WP(C)/2039/2024 WP(C)/1632/2024	BIMALA RAY VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
271	D-WP(C)/3783/2024 WP(C)/1633/2024	SURYAKANTA SAMAL VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
272	D-WP(C)/3372/2024 WP(C)/1634/2024	MANUEL EKKA VS	ARIJEET MISHRA VS	// 0



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/3554/2024 WP(C)/1635/2024	STATE OF ODISHA SHASHIKANTA MOHAPATRA VS	BIKRAM CHANDRA GHADEI VS	// // 0
274	D-WP(C)/2718/2024 WP(C)/1636/2024	STATE OF ODISHA RENUBALA MOTHERS INSTITUTE OF NURSING TRAINING, KHORDHA VS	DEBA KUMAR RATH VS	// // 0
275	D-WP(C)/3378/2024 WP(C)/1637/2024	STATE OF ODISHA GITANJALI MUKHI VS	JAJATI KESHARI KHUNTIA VS	// // 0
276	D-WP(C)/2838/2024 WP(C)/1638/2024	STATE OF ODISHA SHAIKH AWESH RAZA VS	TUKUNA KUMAR MISHRA VS	// // 0
277	D-WP(C)/2723/2024 WP(C)/1639/2024	CHAIRMAN UTKAL GRAMIN BANK, KALAHANDI TAMANNA SCHOOL OF NURSING, DASPALLA VS	DEBA KUMAR RATH VS	// // 0
278	D-WP(C)/2722/2024 WP(C)/1640/2024	STATE OF ODISHA RENUBALA MOTHERS INSTITUTE OF NURSING, BEGUNIA VS	DEBA KUMAR RATH VS	// // 0
279	D-WP(C)/1906/2024 WP(C)/1641/2024	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	MANORANJAN PADHI VS	// // 0
280	D-WP(C)/1742/2024 WP(C)/1642/2024	STATE OF ODISHA CHITTARANJAN SAMAL VS	NAIBEDYA PRASAD SAMAL VS	// // 0
281	D-WP(C)/3567/2024 WP(C)/1643/2024	R.T.O., CHANDIKHOL BIKRAM KUMAR PRADHAN VS	ASHIT KUMAR DASH VS	// // 0
282	D-WP(C)/2719/2024 WP(C)/1644/2024	STATE OF ODISHA RENUBALA MOTHERS NURSING COLLEGE, KHORDHA VS	DEBA KUMAR RATH VS	// // 0
283	D-WP(C)/3200/2024 WP(C)/1645/2024	STATE OF ODISHA SASANKA MANJARI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/2240/2024 WP(C)/1646/2024	DITIKRUSHNA GANJHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
285	D-WP(C)/2344/2024 WP(C)/1647/2024	PRAMOD KUMAR MOHANTY VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
286	D-WP(C)/2700/2024 WP(C)/1648/2024	DRAUPADI DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/2629/2024 WP(C)/1649/2024	MAHIMA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
288	D-WP(C)/3029/2024 WP(C)/1650/2024	LOKANATH DAS VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
289	D-WP(C)/3771/2024 WP(C)/1651/2024	KALI PRASAD MISHRA VS AGM, RACPC, BBSR	DEEPAK RANJAN PARIDA VS	// 0 //
290	D-WP(C)/3025/2024 WP(C)/1652/2024	LOKANATH DAS VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
291	D-WP(C)/2720/2024 WP(C)/1653/2024	BANK OF INDIA EMPLOYEES ASSOCIATION, ODISHA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
292	D-WP(C)/3465/2024 WP(C)/1654/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
293	D-WP(C)/3023/2024 WP(C)/1655/2024	MADHURI SENAPATI @ SAHU VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
294	D-WP(C)/3158/2024 WP(C)/1656/2024	M/S RASHLEELA ENTERPRISES PVT. LTD., KORAPUT VS COMMNR. FOR EMPLOYEES COMPENSATION AND DIVISIONAL LABOUR COMMISSIONER, JEYPORE	BIBHU PRASAD PANDA VS	// 0 //
295	D-WP(C)/3030/2024	PUSPALATA DAS	ASHOK KUMAR DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1657/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
296	D-WP(C)/2865/2024	BIJAY KUMAR MOHAPATRA	DEBENDRANATH MISRA	//
	WP(C)/1658/2024	VS	VS	0
		UNION OF INDIA		//
297	D-WP(C)/1475/2024	PRAFULLA CHANDRA BISWAL	GOURI SANKAR DAS	//
	WP(C)/1659/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/3008/2024	KAMALA LUHAR	KIRTAN DANG	//
	WP(C)/1660/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/2627/2024	ASHRUMOCHAN MOHANTY	DINESH KUMAR PANDA	//
	WP(C)/1661/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/2962/2024	SAILABALA DEI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/1662/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/2815/2024	PADMANAV MAHANTA	PRASANTA KUMAR MISHRA	//
	WP(C)/1663/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/2371/2024	KAMALA GOUDA	MONOMOY BASU	//
	WP(C)/1664/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/2871/2024	BIJAYA CHANDRA PANDA	DEBENDRANATH MISRA	//
	WP(C)/1665/2024	VS	VS	0
		UNION OF INDIA		//
304	D-WP(C)/2630/2024	LAXMI KANTA PATRA	PITAMBAR PANDA	//
	WP(C)/1666/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/2921/2024	SURESH KUMAR PATEL	BHABA RANJAN KAR	//
	WP(C)/1667/2024	VS	VS	0
		GOVT. OF ODISHA		//
306	D-WP(C)/2420/2024	JAGANNATH DAS SATNAMI	JAGDISH BISWAL	//
	WP(C)/1668/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/2583/2024 WP(C)/1669/2024	STATE OF ODISHA KAMINI DEI @ JANI VS REGIONAL PROVIDENT FUND COMMNR. BBSR	JUDHISTHIR SAHOO VS	// // ()
308	D-WP(C)/3377/2024 WP(C)/1670/2024	ARJUN JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()
309	D-WP(C)/3281/2024 WP(C)/1671/2024	M/S. TANUJARANI KHUNTIA, BBSR VS ADDL. STATE TAX OFFICER, BBSR	DAITARI BEHERA VS	// ()
310	D-WP(C)/3142/2024 WP(C)/1672/2024	M/S. KABITA RATH, CUTTACK VS CHIEF COMMNR., CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// ()
311	D-WPCRL/1598/2024 WPCRL/3/2024	RABINDRA KUMAR DASH VS STATE OF ODISHA	VIVEKANANDA JENA VS	SOSO /164 /2023 ()
312	D-ABLAPL/435/2024 ABLAPL/607/2024	NAGEN KUMAR BISWAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /372 /2023 ()
313	D-ABLAPL/1585/2024 ABLAPL/608/2024	GABU@OM PRAKASH JAISWAL VS STATE OF ODISHA	SOMJEET DAS VS	BRAHMANITARANG /276 /2023 ()
314	D-ABLAPL/405/2024 ABLAPL/609/2024	BISWANATH SAHU VS STATE OF ODISHA	BINI MISHRA VS	BRAJARAJNAGAR /366 /2022 ()
315	D-ABLAPL/873/2024 ABLAPL/610/2024	SK. RAJU @ SK. RAJO VS STATE OF ODISHA	CHHABI BEHERA VS	BHARATPUR PS /245 /2023 ()
316	D-ABLAPL/488/2024 ABLAPL/611/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	TAPAS KUMAR NAYAK VS	TANGI /31 /2020 ()
317	D-ABLAPL/548/2024 ABLAPL/612/2024	BHISMA RANJAN RATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KENDRAPARA SADAR /312 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/1788/2024 ABLAPL/613/2024	HIMANSHU SEKHAR SUKLA VS STATE OF ODISHA	RANJIT MOHANTY VS	NIKIRAI /9 /2024 ( //
319	D-ABLAPL/725/2024 ABLAPL/614/2024	BHUBAN GARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /386 /2022 ( //
320	D-ABLAPL/906/2024 ABLAPL/615/2024	HRUSHI @ HRUSHIKESH BEHERA VS STATE OF ODISHA	BIRABAR GANTHIA VS	ATHGARH /288 /2023 ( //
321	D-ABLAPL/981/2024 ABLAPL/616/2024	RADHARANI NAYAK @ BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /406 /2023 ( //
322	D-ABLAPL/1728/2024 ABLAPL/617/2024	JAYANTI JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /3 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000005/2024
323	D-ABLAPL/1206/2024 ABLAPL/618/2024	BULU DEHURI VS STATE OF ODISHA	SK. ZAFARULLA VS	OUPADA /29 /2023 ( //
324	D-ABLAPL/1393/2024 ABLAPL/619/2024	BIPIN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2018 ( //
325	D-ABLAPL/1730/2024 ABLAPL/620/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /6 /2024 ( //
326	D-ABLAPL/1640/2024 ABLAPL/621/2024	SUKANTI BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	SULIAPADA /170 /2023 ( //
327	D-ABLAPL/1734/2024 ABLAPL/622/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	JAGATSINGPUR /10 /2024 ( //
328	D-ABLAPL/1698/2024 ABLAPL/623/2024	LIAKAT KHAN VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /45 /2024 ( //
329	D-ABLAPL/1736/2024	RANJAN KUMAR PARIDA	BADAL KUMAR BEHERA	JALESWAR /495 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/624/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1737/2024 ABLAPL/625/2024	SANJAY KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /128 /2022 () //
331	D-ABLAPL/1752/2024 ABLAPL/626/2024	SHIBNANDA DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /267 /2023 () //
332	D-ABLAPL/1739/2024 ABLAPL/627/2024	SANTILATA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /497 /2023 () //
333	D-ABLAPL/1756/2024 ABLAPL/628/2024	SUPRAKASH MANDAL VS STATE OF ODISHA	DEBASISH SAMAL VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(B)CC/0000001/2024
334	D-ABLAPL/1743/2024 ABLAPL/629/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	SALIPUR /186 /2023 () //
335	D-ABLAPL/1758/2024 ABLAPL/630/2024	SK. ARFAN VS STATE OF ODISHA	ABAKASH NANDA VS	SINGLA /113 /2023 () //
336	D-ABLAPL/1748/2024 ABLAPL/631/2024	ANIL@ALIN KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SASON /86 /2023 () //
337	D-ABLAPL/1763/2024 ABLAPL/632/2024	PRADYUMNA PADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /347 /2023 () //
338	D-ABLAPL/1751/2024 ABLAPL/633/2024	BALARAM BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /267 /2023 () //
339	D-ABLAPL/2028/2024 ABLAPL/634/2024	SADANANDA SANDHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	SONEPUR /10 /2024 () //
340	D-ABLAPL/1769/2024 ABLAPL/635/2024	D.RABI DORA VS	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /698 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/2218/2024 ABLAPL/636/2024	STATE OF ODISHA RADHAMANI BEHERA @ RADHA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ASTARANGA /244 /2023 ()
342	D-ABLAPL/1765/2024 ABLAPL/637/2024	STATE OF ODISHA SK. MAQBOOL @ MAKUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// KENDRAPARA /305 /2023 ()
343	D-ABLAPL/1772/2024 ABLAPL/638/2024	STATE OF ODISHA D.RABI DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /699 /2023 ()
344	D-ABLAPL/1766/2024 ABLAPL/639/2024	STATE OF ODISHA RINKU MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /203 /2023 ()
345	D-ABLAPL/1924/2024 ABLAPL/640/2024	STATE OF ODISHA BASANTA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// BARIPADA TOWN /123 /2013 ()
346	D-ABLAPL/1767/2024 ABLAPL/641/2024	STATE OF ODISHA SHISHIR KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// BHANDARIPOKHARI /8 /2023 ()
347	D-ABLAPL/1792/2024 ABLAPL/642/2024	STATE OF ODISHA NAURI@ PRASANTA BALA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARJANG /10 /2024 ()
348	D-ABLAPL/1774/2024 ABLAPL/643/2024	STATE OF ODISHA SANGRAM KESHARI ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
349	D-ABLAPL/1796/2024 ABLAPL/644/2024	STATE OF ODISHA MANJU DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /11 /2024 ()
350	D-ABLAPL/1980/2024 ABLAPL/645/2024	STATE OF ODISHA BAHUBALENDRA PUROHIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /37 /2023 ()
351	D-ABLAPL/1978/2024 ABLAPL/646/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// DEOGAON /280 /2020 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/1802/2024 ABLAPL/647/2024	BASANTA SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	LARAMBA /13 /2024 () //
353	D-ABLAPL/1776/2024 ABLAPL/648/2024	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /12 /2024 () //
354	D-ABLAPL/1777/2024 ABLAPL/649/2024	SANJUKTA ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
355	D-ABLAPL/1805/2024 ABLAPL/650/2024	RINKU @ SARADA PRASAD @ SARADA PRASANNA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MARSHAGHAI /7 /2024 () //
356	D-ABLAPL/1779/2024 ABLAPL/651/2024	RUPAM MEDINI RAY VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /21 /2024 () //
357	D-ABLAPL/1786/2024 ABLAPL/652/2024	SHEIKH FAZLUDDIN @ SK. FAZLUDDIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E 2(B)CC/000001/2024
358	D-ABLAPL/1807/2024 ABLAPL/653/2024	MANMATH KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MARSHAGHAI /7 /2024 () //
359	D-ABLAPL/1809/2024 ABLAPL/654/2024	PARIJIT DALEI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /11 /2024 () //
360	D-ABLAPL/1855/2024 ABLAPL/655/2024	UMAKANTA MALLIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	OUPADA /9 /2024 () //
361	D-ABLAPL/1832/2024 ABLAPL/656/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /11 /2024 () //
362	D-ABLAPL/1830/2024 ABLAPL/657/2024	DAMAYANTI MAHANTA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KEONJHAR SADAR /413 /2021 () //
363	D-ABLAPL/1821/2024	MITARANI PALAI	SATYA NARAYAN MISHRA (4)	BASUDEVPUR /4 /2024



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/658/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1879/2024 ABLAPL/659/2024	MASUD KHAN VS STATE OF ODISHA	ASHOK KUMAR SASMAL VS	CUTTACK SADAR /757 /2023 () //
365	D-ABLAPL/1834/2024 ABLAPL/660/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /19 /2024 () //
366	D-ABLAPL/1856/2024 ABLAPL/661/2024	MANMATH@MANOJ TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /13 /2024 () //
367	D-ABLAPL/1822/2024 ABLAPL/662/2024	PHULA GAMANGO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /167 /2022 () //
368	D-ABLAPL/1835/2024 ABLAPL/663/2024	JAYAPRAKASH PARIDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /20 /2024 () //
369	D-ABLAPL/1906/2024 ABLAPL/664/2024	MD. ZAID IQBAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PLANTSITE /33 /2024 () //
370	D-ABLAPL/1884/2024 ABLAPL/665/2024	AKHILA @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	BARANGA /23 /2024 () //
371	D-ABLAPL/1891/2024 ABLAPL/666/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// /0 () //
372	D-ABLAPL/1836/2024 ABLAPL/667/2024	BIBHUTI PADHY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /21 /2024 () //
373	D-ABLAPL/1907/2024 ABLAPL/668/2024	CHINTU BEHERA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	SAMBALPUR TOWN /349 /2022 () //
374	D-ABLAPL/1828/2024 ABLAPL/669/2024	SUDAM ROUT VS	SATYA NARAYAN MISHRA 4 VS	BANSADA /415 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/1868/2024 ABLAPL/670/2024	STATE OF ODISHA KIRTI@KRITI CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// SALIPUR /164 /2022 ()
376	D-ABLAPL/1919/2024 ABLAPL/671/2024	BASANTI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// KHANDAPARA /8 /2024 ()
377	D-ABLAPL/1909/2024 ABLAPL/672/2024	GIRIJA SANKAR MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /8 /2024 ()
378	D-ABLAPL/1837/2024 ABLAPL/673/2024	RANJAN KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// PATKURA /497 /2023 ()
379	D-ABLAPL/1894/2024 ABLAPL/674/2024	ANUKA SABAR VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// ADVA /88 /2021 ()
380	D-ABLAPL/1870/2024 ABLAPL/675/2024	MANGARAJ PARIDA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// BADACHANA /11 /2024 ()
381	D-ABLAPL/1914/2024 ABLAPL/676/2024	GIRISH KUMAR PASAYAT VS STATE OF ODISHA	PRADIPTA BEURA VS	// KHUNTUNI /41 /2014 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
382	D-ABLAPL/1922/2024 ABLAPL/677/2024	BIPINI NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	CT/0000167/2014 BALIMI /7 /2024 ()
383	D-ABLAPL/1898/2024 ABLAPL/678/2024	BRUNDABAN DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// BASUDEVPUR /755 /2023 ()
384	D-ABLAPL/1915/2024 ABLAPL/679/2024	PRATAP KUMAR BEHERA @ FELU VS STATE OF ODISHA	SARADA PRASAD DASH VS	// CUTTACK SADAR /32 /2024 ()
385	D-ABLAPL/1872/2024 ABLAPL/680/2024	RAJ@MADHUSUDAN RAJ VS STATE OF ODISHA	DEBA KUMAR RATH VS	// CHANDRASEKHARPUR /281 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/1918/2024 ABLAPL/681/2024	AREN BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /11 /2024 () //
387	D-ABLAPL/1902/2024 ABLAPL/682/2024	ASHISH RANJAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	LAXMISAGAR P.S. /17 /2024 () //
388	D-ABLAPL/1923/2024 ABLAPL/683/2024	SRIRAM KOTHAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAPARA /4 /2024 () //
389	D-ABLAPL/1875/2024 ABLAPL/684/2024	GANESWAR PAIKARAY@GANESWAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /240 /2023 () //
390	D-ABLAPL/1854/2024 ABLAPL/685/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SABARANG /1 /2024 () //
391	D-ABLAPL/1935/2024 ABLAPL/686/2024	SESHADEBA BARAL VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	DHAULI PS /254 /2023 () //
392	D-ABLAPL/1931/2024 ABLAPL/687/2024	KAJAL MAITY VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE CHUDAMANI /4 /2024 () //
393	D-ABLAPL/1946/2024 ABLAPL/688/2024	RAGHUNATH RANASINGH VS STATE OF ODISHA	SHANTANU DAS VS	MAHILA P.S.(BBSR) /10 /2024 () //
394	D-ABLAPL/1948/2024 ABLAPL/689/2024	SHAIK ZAFAR VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /11 /2024 () //
395	D-ABLAPL/1933/2024 ABLAPL/690/2024	DHADU @ GUNANIDHI SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /35 /2023 () //